

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4701  
ANSWERED ON:12.08.2014  
INCLUSION IN SC ST LIST  
Adityanath Shri Yogi

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received any representation to include all the backward castes into Scheduled Castes/Scheduled Tribes;
- (b) if so, the details thereof; and
- (c) the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a): Government has approved Modalities in June, 1999 as amended in June, 2002, for processing of proposals regarding modifications in the lists of Scheduled Castes (SCs) and Scheduled Tribes (STs). As per the said Modalities only such proposals which have been made by the concerned State Governments/ Union Territory Administrations are further processed. There is no proposal from any State Government/ Union Territory Administration to include all backward castes in the list of Scheduled Castes or Scheduled Tribes.

(b) & (c): Does not arise.